

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4132
ANSWERED ON:21.03.2013
RELEASE OF FUNDS UNDER RURAL DEVELOPMENT SCHEMES
Thamaraiselvan Shri R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether due to complicated financial procedures fund releases to the State Governments are being delayed for various rural development programmes and as a result thereof the funds are not being utilized on time;
- (b) is so, the details thereof;
- (c) whether the Government is considering to take steps for timely release of funds to the States for various schemes; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): The Ministry of Rural Development implements through State Governments/Union Territory Administrations various schemes namely the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), the Swarnjayanti Gram Swarajgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY), National Social Assistance Programme (NSAP) and Integrated Watershed Management Programmes (IWMP). Central releases by the Ministry of Rural Development and utilization by the State Governments and implementing agencies are made in accordance with the provisions of programme guidelines. The Central releases are made to the State Governments/Union Territory Administrations on time in respect of the complete proposals.